

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6887

ANSWERED ON:11.05.2005

CADRE REVIEW OF CENTRAL SECRETARIAT STENOGRAPHERS SERVICE

Krishnadas Shri N.N.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Central Secretariat Stenographers Service (Gazetted) Officers are treated on a par with that of Central Secretariat Service (Gazetted) Officers;

(b) if so, the details thereof;

(c) whether cadre review has taken place in respect of Central Secretariat Stenographers Service as was done in case of Central Secretariat Service; and

(d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): The Central Secretariat Stenographer's Service (CSSS) and Central Secretariat Service (CSS) are two distinct Services. Nature of work, duties and responsibilities of the CSSS Officers are different from those of CSS Officers. Therefore, Gazetted Officers belonging to CSSS and CSS are distinguishable.

(c) & (d): The 'Group of Officers' on Cadre Structure of CSSS, which was constituted by the Government, has made several recommendations with a view to alleviate some of the major grievances of the members of CSSS, consistent with the overall administrative, organizational and financial concern of the Government. A final decision on these recommendations is yet to be taken.